The Tripura Official Language
(Amendment) Act,
1979

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GOVERNMENT OF TRIPURA. LAW DEPARTMENT.

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Dated, Agartala, the 19th May, 1979.

The following Act of the Tripura Legislative Assembly received assent of the Governor on the 23rd April, 1979 and is hereby published for general information.

THE TRIPURA OFFICIAL LANGUAGE AMENDMENT ACT, 1979 AN

ACT

to amend the Tripura Official Language Act, 1964.

BE it enacted by the Legislative Assembly of Tripura in the Twentyninth Year of the Republic of India as follows:—

Short title, extent and commencement.

- 1. (1) This Act may be called the Tripura Official Language Amendment Act, 1979.
 - (2) It extends to the whole of the State of Tripura.
 - (3) It shall come into force at once.

Amendment of section 2.

2. In section 2 of the Tripura Official Language Aci, 1964 (hereinafter referred to as the Principal Act), for the words "the Bengali language", wherever they occur, the words "the Bengali language and the Kak-Barak language" shall be substituted.

Amendment of section 3.

3. In section 3 of the Principal Act of the words "the Bengali language", the words "the Bengali language and the Kak-Barak language" shall be substituted.

J. K. BHATTACHARJYA SECRETARY TO THE GOVT. OF TRIPURA.